

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 2404
TO BE ANSWERED ON 09.05.2016

Compliance with Orders/Guidelines

†2404. SHRI GANESH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Aligarh Muslim University (AMU) in the State of Uttar Pradesh and Jamia Millia Islamia University in Delhi are not paying attention to the Government orders despite being covered under University Grants Commission (UGC);
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken by the Government to ensure that the administration of these universities is carried out as per the Government/UGC guidelines as being followed by the other universities?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c) : Aligarh Muslim University (AMU) and Jamia Millia Islamia (JMI) are not following the reservation policy of the Government considering themselves to be “minority institutions”. The minority status of AMU and JMI is sub-judice before the Hon’ble Supreme Court of India and the High Court of Delhi respectively. The Government has decided to revisit the issue of their minority status to revert to the stand that these Universities are not minority institutions.
